

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS  
NOTARIES IN RESPECT OF THE STATE OF CHHATTISGARH  
TO BE HELD FROM 27.09.2018 TO 28.09.2018 AT BHOPAL**

Date : 27<sup>th</sup> Sep 2018 (Thursday)  
(Sr. No. 1-65)  
Time : 9:00 A.M.

Date : 27<sup>th</sup> Sep 2018 (Thursday)  
(Sr. No. 66-130)  
Time : 2:00 P.M.

Date : 28<sup>th</sup> Sep 2018 (Friday)  
(Sr. No. 131-195)  
Time : 9:00 A.M.

Date : 28<sup>th</sup> Sep 2018 (Friday)  
(Sr. No. 196-till last)  
Time : 2:00 P.M.

**Venue**

**CPWD Service Centre, GPRA Colony  
Bharat Nagar, Near Shah Pura,  
Bhopal, Madhya Pradesh-462039**

**BY SPEED POST**

**Sr.No. 1**

F.No. N-11013/4176/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhuwan Lal Sahu, **Advocate**  
Sh. Lt.Ramnath Sahu  
Kuber Niwas, Krishna Nagar, Ramnagar, Santram  
Das Ward, No.19, Raipur, Chhatisgarh-492001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2**

F.No. N-11013/4177/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Shahida Khatoon, **Advocate**  
Sh. Lt.Sh.A.K.Siddiqui  
Vidansabha Road, Mova Masjid Ke Pass, Thana  
Pandri Mova, Raipur Tehsil & Distt. Raipur  
CG.492001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil/24.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 3**

F.No. N-11013/4178/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Yasmeen Begum, **Advocate**  
Sh. Azizul Kareem  
Baastal Amardeep Talkies Road Babu Jagjeevan  
Ram Ward Savitri Sadan Ke Bajju Gali Raipur CG-

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 4**

F.No. N-11013/4179/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Abdul Muiz, **Advocate**  
Sh. Lt. Abdul Lateef  
R-326, R.D.A. Colony Boriyakhurd, Raipur,  
Chhattisgarh

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 5**

F.No. N-11013/4180/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Veena Desai, **Advocate**  
Sh. Lt.Sh.Jatubhai Desai  
Nemichand Gali, Gali No-1, Ramsagarpara Ward  
ganjpara Raipur CG.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 6**

F.No. N-11013/4181/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Dinesh Yadu, **Advocate**  
Sh. Krishna Kumar Yadu  
Near Ram Sager Talab, Rishda Road Baloda Bazar,  
Distt. Baloda Bazar, Bhatapara, Chhatisgarh-  
493332

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 7**

F.No. N-11013/4182/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Arun Kumar Awasthi, **Advocate**  
Sh. S.N.Awasthi  
A-8,L.I.C. Colony,Mova Raipur Chhattisgarh-  
492007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil/31.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 8**

F.No. N-11013/4183/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Vidya Charan Das, **Advocate**  
Sh. Lt.Shri Neelmani Das  
At/Post-Paikin P.S./Tehsil-Saraipali  
Distt.Mahasamund Chhattisgarh-493558

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 9**

F.No. N-11013/4184/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Nandkant Shandilya, **Advocate**  
Sh. Banshilal Shandilya  
Santoshi Niwas Brahmanpara Raipur  
Chhattisgarh

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 10**

F.No. N-11013/4185/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Moh.Aslam Khan, **Advocate**  
Sh. Marhum Abdul Sattar Khan  
Ward No-14, Harijan Chatrawas Ke Bajju, Aarang  
Tehsil & Thana-Aarang, Distt.Raipur C.G.-  
493441

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 11**

F.No. N-11013/4186/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Mohan Lal Nishad, **Advocate**  
Sh. Lt.Devan Singh Nishad  
H.No.42/165, Durga Chowk Ke Pass, Ardash  
Nagar Mathmara Raipur C.G.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 12**

F.No. N-11013/4187/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Anil Kumar Surana, **Advocate**  
Sh. Lt.Vimalchand Surana  
Siddharth Chowk Ke Pass Tikarapara Raipur C.G.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 13**

F.No. N-11013/4188/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Vishvajeet Soni, **Advocate**  
Sh. Pawan Kumar Soni  
Kankali Para, Near Kankali Mandir, Raipur  
C.G.492001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 14**

F.No. N-11013/4189/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Neelesh Kumar Thakur, **Advocate**  
Sh. Lt.Sh.D.K.Thakur  
Lily Chowk, Purani Basti, Raipur C.G.492001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 15**

F.No. N-11013/4190/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Satbeer Singh Walia, **Advocate**  
Sh. Lt.Sh.Ajeet Singh Walia  
H.No.113, Near Labour Court Nature Care  
Hospital Road Anand Nagar Raipur C.G-492001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 16**

F.No. N-11013/4191/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Shashi Prakash Upadhyay, **Advocate**  
Sh. Lt.Sh.Ram Lakhan Upadhyay  
H.No.58 H.I.G.-II Sector-Pt. D.D. Upadhyay  
Nagar Dangania Raipur C.G.-492001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 17**

F.No. N-11013/4192/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Abdul Rahim Khan, **Advocate**  
Sh. Abdul Wahid Khan  
Near Pandri 2 Handa Chowk New Shant Neger  
Road Raipur C.G-492006

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 18**

F.No. N-11013/4193/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijay Kumar Tejwani, **Advocate**  
Sh. Tara Chand Tejwani  
33/255, Opp.Shiv Mandir Street, No.7,  
Ravigram, Telibandha Raipur C.G>

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 19**

F.No. N-11013/4194/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijay Kumar Bhoi, **Advocate**  
Sh. N.R.Bhoi  
Block No.42/503, D.D. Awas Kabir Nagar,  
Raipur C.G.-

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 20**

F.No. N-11013/4195/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Sunil Kumar Singh, **Advocate**  
Sh. Jagannath Singh  
Singh Bhawan Gali No.3, Satyam Vihar Colony  
Raipura, Raipur C.G.-

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 21**

F.No. N-11013/4196/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Shiv Kumar Sahu, **Advocate**  
Sh. Nandlal Sahu  
Chunabhutti (Raman Mandir Ward) Ward  
No.21, Raipur Distt.C.G.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 22**

F.No. N-11013/4197/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Jawahar Lal Jaiswal, **Advocate**  
Sh. Lt.Sh.Kharbahra Jaiswal  
Shitla Chowk Purani Basti, Balodabazar,  
Chhattisgarh-493332

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 23**

F.No. N-11013/4198/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Saroj Gupta, **Advocate**  
Sh. Praveen Gupta  
Ambedkar Chowk, Infront of ICICI Bank  
manendragarh Road, Ambikapur, Distt.-Surguja  
Chhatisgarh-497001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 24**

F.No. N-11013/4199/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharti Rathore, **Advocate**  
Sh. Lt.Sh.Shailendra Singh Rathore  
Bajjnathpara, Near Akhada Raipur C.G.-942001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 25**

F.No. N-11013/4200/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Rishikant Tiwari, **Advocate**  
Sh. R.B.Tiwari  
H.No.181, Road-3 Kasaridih Durg Tehsil & Distt.  
Durg C.G.491001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 26**

F.No. N-11013/4201/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Shriram Shirwas, **Advocate**  
Sh. Kirtan Lal  
H.No.LIG 86, Maharana Pratap Nagar Korba,  
Tehsil & Distt.Korba CG.-495677

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 27**

F.No. N-11013/4202/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Manisha Bhandarkar, **Advocate**  
Sh. Shishir Bhandarkar  
Stree No. 3 New Shantinagar Raipur CG.492007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 28**

F.No. N-11013/4203/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajit Pal Singh Marve, **Advocate**  
Sh. Lt.Sh.Kartar Singh Marve  
5/4, Gyan Kartar Tower, Agrsen Marg,  
Teldhaninaka Raipur CG-492001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 29**

F.No. N-11013/4204/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Ghanshyam Das Gangwani, **Advocate**  
Sh. Lt.Sh.Vadhuman Gangwani  
Gangwani Chambers In frnot of Laxmi Talkies  
Juna Bilaspur C.G.-495001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 30**

F.No. N-11013/4205/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Sohan Lal Sharma, **Advocate**  
Sh. Lt.Sh.Gopal Chand Sharma  
H.No.123, Ward No.31, Aapapura Ward,  
Bhoipara,Durg Tehsil & Distt. CG-

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 31**

F.No. N-11013/4206/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Anil Kumar Nande, **Advocate**  
Sh. Padmalochan Nande  
Near Shakti Mata Mandir Professor Colony,  
Raipur Distt.CG-492001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 32**

F.No. N-11013/4207/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Mangalchand Devagan, **Advocate**  
Sh. Lt.Lagan Sai  
Kashinagar Ward No,16, Korba Tehsil &  
Distt.Korba CG-

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 33**

F.No. N-11013/4208/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Santosh Kumar Pandey, **Advocate**  
Sh. Lt.Sh.Jhumuk Lal Pandey  
Mukut Nagar Behind Water Tank Eidgahbhata  
Rait C.G-492001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 34**

F.No. N-11013/4209/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Shashikant Agrawal, **Advocate**  
Sh. Nandkishore Agrawal  
H.No.61/101, old Police Line Sonarpara old Basti  
Raipur C.G-492001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 35**

F.No. N-11013/4210/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjaykumar Gajbhiye, **Advocate**  
Sh. Annaram Gajbhiye  
J-17, Sector-2, Avanti Vhar Post Ravigram  
Telibandha Raipur C.G-

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 36**

F.No. N-11013/4211/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RajKumar Rathore, **Advocate**  
Sh. Shri Purshottam Rathore  
Ward No. 6 Netaji Chowk Jangir JANJGIR-  
CHAMPA C.G-495568

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 37**

F.No. N-11013/4212/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Priyam, Advocate  
Sh. Vikram Bhatt  
A-85 Sector-12 Noida BIHAR JAMUI

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 38**

F.No. N-11013/4213/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Smt.Dilshad Ali, **Advocate**  
Sh. Sayed Sadik Ali  
Nurani Chowk pandri Road Rajatalab Raipur  
C.G-

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 39**

F.No. N-11013/4214/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashish Pandey, **Advocate**  
Sh. Lt.Sh.Chandrakant Pandey  
40, State Bank Colony, Sunfer Nagar Raipur C.G-  
492013

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 40**

F.No. N-11013/4215/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. MANIK MISHRA, *Advocate*  
Sh. IL MISHRA  
NEAR DURGA CHOWK SHANKAR NAGAR Durg  
C.G-491001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 41**

F.No. N-11013/4216/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. VISHNU PRASAD SHARMA, **Advocate**  
Sh. SHYAM SUNDAR SHARMA  
GOVIND BHAWANSHANICHARI BAZAR Durg  
C.G-491001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 42**

F.No. N-11013/4217/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. ANIL JAISWAL, **Advocate**  
Sh. KHUSHAL SINGH  
SHALLMANI GALLI NO 1 H NO 97 JAWAHAR  
NAGAR DURG C.G-491001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 43**

F.No. N-11013/4218/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Abhishek Kumar Bharat, **Advocate**  
Sh. Kishor Kumar Bharat  
Near Thursday Market BILASPUR C.G-495001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 44**

F.No. N-11013/4219/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. HABIB AHEMAD JILANI, Advocate  
Sh. MEHBOOB AHEMAD JILANI  
NEAR HADDI GODAM AMAPARA DHAMTARI  
AMA PARA DHAMTARI DHAMTARI CG-493773

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 45**

F.No. N-11013/4220/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Vivek Kumar Pandey, **Advocate**  
Sh. Bharat Pandey  
H.No.Q-H-20, Irrigation Colony, Pratapur Naka  
Ring Road, Ambikapur C.G-497001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 46**

F.No. N-11013/4221/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Laxmi Kant Dwivedi, **Advocate**  
Sh. Brahman  
Near Anuradha Hotel, Old Bus Stand Kurud  
Tehsil Kurud Distt.Dhamtai C.G-493663

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 47**

F.No. N-11013/4222/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijay Kumar, **Advocate**  
Sh. Raju Lal Chandrakar  
Shastri Chowk Kelabadi Durg, C.G-491001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 48**

F.No. N-11013/4223/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SHAIENDRA KUMAR JOSHI, Advocate  
Sh. GOVARDHAN PRASAD JOSHI  
H NO. 799, WARD 13, DANTEWADA  
MAINROAD DANTEWADA  
DANTEWADA,DANTEWADA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 49**

F.No. N-11013/4224/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. ARVIND KUAMR PARIHAR, **Advocate**  
Sh. BRIJ LAL SINGH PARIHAR  
SUBHASHPARA BHANUPRATAPPUR TAHSIL  
BHANUPRATAPPUR, KANKER, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 50**

F.No. N-11013/4225/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. GANPAT RAM YADAV, **Advocate**  
Sh. RADHESHYAM YADAV  
QUA NO 32 SECTOR 1 STREET NO 1 NEAR  
DURGA CHOWK PROFESSOR COLONY  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 51**

F.No. N-11013/4226/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SANDIP KUMAR SHRIVASTAVA, Advocate  
Sh. NARENDRA KUMAR SHRIVASTAVA  
104 MANJHAPARA  
KANKER, KANKER, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 52**

F.No. N-11013/4227/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SMT SHAILENDRI VERMA PARGANIHA, **Advocate**  
Sh. LATE CHAIT RAM DHURANDHAR  
JANTA QTR NO. 86 CHOUBEY COLONY  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 53**

F.No. N-11013/4228/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SUNIL KUMAR VERMA, **Advocate**  
Sh. MULCHAND VERMA  
VILL DHANELI PO GIROUD THANA  
DHARSIWA,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 54**

F.No. N-11013/4229/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. PARMANAND DESHMUKH, *Advocate*  
Sh. SITARAM DESHMUKH  
BEHIND TALWAR BHAWAN SUBHASH NAGAR  
DURG CG ,DURG,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 55**

F.No. N-11013/4230/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SHYAMA CHARAN GUPTA, **Advocate**  
Sh. KAMESHWAR PRASAD GUPTA  
BEHIND PRIMARY SCHOOL NEAR PULIYA  
SHITLA WARD  
AMBIKAPUR,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 56**

F.No. N-11013/4231/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SURESH KUMAR SHARMA, Advocate  
Sh. HARI BHAJAN SHARMA  
NEW RISDIA SHIV MANDIR BHADRAPARA  
BALCO NAGAR KORBA, KORBA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 57**

F.No. N-11013/4232/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Dilip Kumar Chhutani, **Advocate**  
Sh. V.R.Chhutani  
D 59, Sector 1 Devendra Nagar  
Raipur, RAIPUR, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 58**

F.No. N-11013/4233/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RAJESH NAIR, **Advocate**  
Sh. RADHAKRISHNAN  
MAIN ROAD SATYANANDPALLI  
PAKHANJORE, KANKER, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 59**

F.No. N-11013/4234/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SHRAWAN KUMAR KENWAT, Advocate  
Sh. RAM LAL KENWAT  
WARD NO 31 INDUSTRIAL AREA KHARMORA  
DISTT KORBA CG ,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 60**

F.No. N-11013/4235/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. ABHA CHANDRAKAR, Advocate  
Sh. NAND KUMAR CHANDRAKAR  
NIRANKARI FURNITURE KE PICHHE PANDRI  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 61**

F.No. N-11013/4236/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. ANJU BANCHHOR, **Advocate**  
Sh. JAGDISH PRASAD BANCHHOR  
B-13, RAVI NAGAR CIVIL LINE  
RAIPUR, RAIPUR, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 62**

F.No. N-11013/4237/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SHANKAR RAM SAHU, **Advocate**  
Sh. SAHAS RAM SAHU  
PURANI BASTI JAMNIPALI PO - JAMNIPALI NTPC  
TEH - KATGHORA, KORBA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 63**

F.No. N-11013/4238/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. DAULAT RAM SARTHI, **Advocate**  
Sh. LALGI SARTHI  
KARMA TAKIES KE SAMNE NEHRU NAGAR  
BALCO ,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 64**

F.No. N-11013/4239/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. DEEPAK KUMAR DUBEY, **Advocate**  
Sh. LAXMI PRASAD DUBEY  
BHANDARI CHOWK PURANI BASTI, KORBA  
, KORBA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 65**

F.No. N-11013/4240/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. GANESH KUMAR PANDEY, Advocate  
Sh. BRINDA PRASAD PANDEY  
MAKAN NO 515 PODI BAHAR KOSABADI  
WARD NO 21 KORBA TEH AND DISTT KORBA  
CG,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 66**

F.No. N-11013/4241/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. GEETESH KUMAR BAIS, *Advocate*  
Sh. ISHWAR RAM BAIS  
BEHIND HARIBHOOMI PRESS BESIDE HP VIPLAV  
GAS GODOWN AMBEDKAR CHOWK  
CHHATTISGARH NAGAR  
TIKARAPARA,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 67**

F.No. N-11013/4242/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. REKHA BAGHEL, **Advocate**  
Sh. Kuwardas Sonwani  
VILL- GOTIYARDIH POST - KONDAPAR TAH -  
ABHANPUR, RAIPUR, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 68**

F.No. N-11013/4243/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. ANAMIKA MISHRA, Advocate  
Sh. RATAN KUMAR GUPTA  
HN. 09 JP VIHAR MANGLA  
BILASPUR, BILASPUR, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 69**

F.No. N-11013/4244/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RAKESH KUMAR MISHRA, **Advocate**  
Sh. RAVINDRA KUMAR MISHRA  
SAVITRI BHAWAN JABRAPARA  
SARKANDA,BILASPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 70**

F.No. N-11013/4245/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. PADMA CHOUHAN, Advocate  
Sh. BHARAT LAL CHOUHAN  
SF 960 CSEB COLONY KOSABADI  
KORBA,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 71**

F.No. N-11013/4246/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. CHANDRAPAL SINGH PAWAR, Advocate  
Sh. DHRUWVPAL SINGH PAWAR  
LABOUR COLONY HOUSE NO. 170 WARD NO.  
17,  
RAJNANDGAON,RAJNANDGAON,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 72**

F.No. N-11013/4247/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. DINESH CHANDRA NAIK, Advocate  
Sh. LATE VISHWANATH NAIK  
RUSSIAN HOSTEL CSEB COLONY KORBA EAST  
,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 73**

F.No. N-11013/4248/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. DEEPA DAS, Advocate  
Sh. T M DAS  
SADAR WARD MAIN ROAD MAIN  
ROAD,BASTAR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 74**

F.No. N-11013/4249/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SONA RAKSEL, **Advocate**  
Sh. LATE SHRI KALLU RAKSEL  
NEAR VIDEO WORLD MOUDHAPARA  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 75**

F.No. N-11013/4250/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. NIRMALA SAHU, **Advocate**  
Sh. AGNU RAM SAHU  
HNO S 1 C 19 SEC 03 STREET NO 01 PROFESSOR  
COLONY RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 76**

F.No. N-11013/4251/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. TULSI VISHWAKARMA, Advocate  
Sh. PUNA VISHWAKARMA  
H NO 429 WARD NO 41 PARSHABHANTA  
BALCO NAGAR KORBA, KORBA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 77**

F.No. N-11013/4252/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. K NAGESWAR RAO, Advocate  
Sh. K. SUBBA RAO  
LIG 05 HOUSING BOARD COLONY DR.  
RAJENDRA PRASAD NAGAR KORBA PHASE 2  
TEH. AND DISTT KORBA  
CG,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 78**

F.No. N-11013/4253/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SANJAY KUMAR GUPTA, Advocate  
Sh. S P GUPTA  
SANJAY NIKUNJ CIVIL LINE, WARD NO 18  
MANENDRAGARH, KOREA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 79**

F.No. N-11013/4254/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. MANGHI LAL PATEL, **Advocate**  
Sh. BALDU PRASAD PATEL  
VILL SEMIPALI THANA DARRI THASIL  
KATGHORA JILA KORBA WARD NO 48  
JAMNIPALI,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 80**

F.No. N-11013/4255/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. VINOD KUMAR NAYAK, **Advocate**  
Sh. SHRI MADAN LAL NAYAK  
VILL NO. 35 , MARUTI LIFE STYLE MAHOBA  
BAZAR KOTA RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 81**

F.No. N-11013/4256/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. MOHAMMED ISHAQUE, **Advocate**  
Sh. SHEIKH IBRAHIM  
B-325 PHASE II RAJKISHORE NAGAR  
,BILASPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 82**

F.No. N-11013/4257/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RAM BHUSHAN, Advocate  
Sh. LATE GOKUL PRASAD  
LIG 135 FT. RAVI SHANKAR SHUKLA NAGAR  
KORBA ,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 83**

F.No. N-11013/4258/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. BALBAN KUMAR, Advocate  
Sh. Late Tamu Ram  
Near PNB ATM Main Road Awarabhata  
Dantewada C.G. ,DANTEWADA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 84**

F.No. N-11013/4259/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Sandeep Kumar Singh Banafar, **Advocate**  
Sh. Hirendra Singh Banafar  
Behind Tiwari Udyan, Old Chandania Para Ward  
No. 17 Janjgir, JANJGIR-  
CHAMPA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 85**

F.No. N-11013/4260/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. LATA JOSHI, **Advocate**  
Sh. LATE SHRI JAGDISH JOSHI  
VILL- GATAPAR POST AND BLOCK- ABHANPUR  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 86**

F.No. N-11013/4261/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SANJAY TRIPATHI, **Advocate**  
Sh. LAKHAN PRASAD  
WARD NO 03 BRAMAHAN PARA LORMI  
,MUNGELI,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 87**

F.No. N-11013/4262/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SANTOSH PURI GOSWAMI, Advocate  
Sh. CHAMPESHWAR PURI  
MAULI                      PARA                      FINGESHWAR  
,GARIYABAND,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 88**

F.No. N-11013/4263/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. UPENDRA KUMAR VERMA, **Advocate**  
Sh. LATE PARAS NATH VERMA  
H NO 423-9 MAIN ROAD DADAR KHURD  
KORBA,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 89**

F.No. N-11013/4264/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RAVI KUMAR SHARMA, *Advocate*  
Sh. RAMESH KUMAR SHARMA  
VILLAGE- KHEKHTARA HARDI POST OFFICE-  
BODTARA KALA TAHSIL-  
LORMI,MUNGELI,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 90**

F.No. N-11013/4265/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. KRISHNA KUMAR SINHA, Advocate  
Sh. AWADH RAM SINHA  
VILLAGE BORSI POST BORSI TEHSIL  
RAJIM,GARIYABAND,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 91**

F.No. N-11013/4266/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SAJENDRA KUMAR PANDEY, Advocate  
Sh. RAM NARAYAN PANDEY  
BEHIND GOLDEN MARBLE, NEAR SHANTI ATTA  
CHAKKI PRINCE COLONY LAXMI NAGAR,  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 92**

F.No. N-11013/4267/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. KESHAV KUMAR NAMDEO, *Advocate*  
Sh. SHANKAR LAL NAMDEO  
INFRONT OF OLD NAGAR PALIKA PARISHAD  
TEH-BEMETARA DIST-  
BEMETARA,BEMETARA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 93**

F.No. N-11013/4268/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. NARENDRA KUMAR GOSWAMI, Advocate  
Sh. UMED BHARTI GOSWAMI  
PADAWPARA KARGI ROAD KOTA  
,BILASPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 94**

F.No. N-11013/4269/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. CHUNNI LAL RAJWADE, Advocate  
Sh. MADAN MOHAN RAJWADE  
H NO 373, WARD NO 04, DURPA ROAD , PURANI  
BASTI, KORBA , KORBA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 95**

F.No. N-11013/4270/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. ARUN KUMAR SINGH, **Advocate**  
Sh. NARAYAN SINGH  
CHANDNI CHOWK KUDUDAND BILASPUR  
,BILASPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 96**

F.No. N-11013/4271/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. VIJAY RATHORE, *Advocate*  
Sh. B C RATHORE  
BEHIND BHARAT GAS GODOWN LAXMI NAGAR  
PACHPEDI NAKA  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 97**

F.No. N-11013/4272/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SANJAY KUMAR SAHU, **Advocate**  
Sh. GEND RAM SAHU  
KUDUDAND MATAR CHOURA STREET NO 2  
BILASPUR BILASPUR, BILASPUR, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 98**

F.No. N-11013/4273/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. ARVIND KUMAR KANAUIYA, *Advocate*  
Sh. BHAGWANDAS KANAUIYA  
SADAR ROAD JAISTAMBH CHOWK AMBIKAPUR  
,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 99**

F.No. N-11013/4274/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. VIJAY KUMAR PANDEY, *Advocate*  
Sh. GANESH PRASAD PANDEY  
BRAMHAN PARA WARD NO. 7 TEH AND DIST  
BEMETARA, BEMETARA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 100**

F.No. N-11013/4275/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Ganpat Prasad Gupta, **Advocate**  
Sh. Late Shri Bajjnath Saw  
Ward No. 5 Maheshwar Galli Godhanpur  
Ambikapur, SURGUJA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 101**

F.No. N-11013/4276/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RAVISHANKAR DAS, **Advocate**  
Sh. LT NATTHUDAS  
AT KHAPRABHATHHA BUDHWARI WARD NO  
21 TEHSILL-DISTRICT KORBA CG  
,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 102**

F.No. N-11013/4277/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. DINESH MADHWANI, Advocate  
Sh. CHETAN DAS MADHWANI  
AASTMA COLONY AJ 28 SAKRI BILASPUR  
BILASPUR,BILASPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 103**

F.No. N-11013/4278/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. MAHENDRA SINGH YADAV, *Advocate*  
Sh. SHANKAR LAL YADAV  
CHANDNI CHOWK, BABU PARA RAIGARH C.G.  
,RAIGARH,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 104**

F.No. N-11013/4279/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Nimish Tiwari, **Advocate**  
Sh. Gajendra Tiwari  
main road baghbahara  
,MAHASAMUND,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 105**

F.No. N-11013/4280/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RAJENDRA PRASAD PANDEY, **Advocate**  
Sh. LATE VIDYADHAR PANDEY  
MURARKA MARKET, KORBA KORBA  
KORBA,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 106**

F.No. N-11013/4281/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RAM NARAYAN PRASAD, **Advocate**  
Sh. BAIJNATH PRASAD  
NORTH RING ROAD KEDARPUR AMBIKAPUR  
,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 107**

F.No. N-11013/4282/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. NIRAJ PANDEY, Advocate  
Sh. RAMESH CHAND PANDEY  
RAM MANDIR ROAD BRAHAM PARA  
AMBIKAPUR ,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 108**

F.No. N-11013/4283/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. NIRANJAI KUMAR SAHU, **Advocate**  
Sh. LATE J.N.SAHU  
WARD NO 9 MANJHIPADHAR DANTEWADA  
, DANTEWADA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 109**

F.No. N-11013/4284/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. MANOJ KUMAR RATHORE, **Advocate**  
Sh. JAGDISH PRASAD RATHORE  
KORBA KORBA KORBA, KORBA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 110**

F.No. N-11013/4285/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RAJESH NAIR, **Advocate**  
Sh. RADHAKRISHNAN NAIR  
SATYANANDPALLI                      SATYANANDPALLI  
PAKHANJORE, KANKER, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 111**

F.No. N-11013/4286/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SIRAZ KHAN, Advocate  
Sh. NYAZ KHAN  
IMTIYAZ KHAN, RTO ADVISOR NIHARIKA  
ROAD KORBA,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 112**

F.No. N-11013/4287/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. TAMESHWAR VERMA, **Advocate**  
Sh. DASHRATH LAL VERMA  
PARSABHADER ROAD CIVIL LINE BALODA  
BAZAR,BALODA BAZAR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 113**

F.No. N-11013/4288/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. GIREESH KUMAR THAKUR, *Advocate*  
Sh. AMAR SINGH  
VILLEGE KASOLI POST-HEERANAR TH-GEEDAM  
DANTEWADA ,DANTEWADA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 114**

F.No. N-11013/4289/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. HIRALAL PAL, **Advocate**  
Sh. LATE DASAI LAL PAL  
H NO 69 KUNWA BHANTTA NEHRU NAGAR  
KORBA ,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 115**

F.No. N-11013/4290/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. BHUWAN LAL SAHU, **Advocate**  
Sh. HEM LAL SAHU  
D-8 MANASPURAM COLONY MATHPURENA  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 116**

F.No. N-11013/4291/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Harish Kumar Sahu, **Advocate**  
Sh. Loknath Sahu  
House 19, Ward 14 Gariaband Bajrang Chowk  
Gariaband ,GARIYABAND,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 117**

F.No. N-11013/4292/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajesh Sonkar, **Advocate**  
Sh. jagannath sonkar  
29\_304 purani basti lohar chowk main road  
raipur,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 118**

F.No. N-11013/4293/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. DHANNJAY KUMAR SAHU, *Advocate*  
Sh. BHUGESHWAR PRASAD SAHU  
IN FRONT OF NEW CIRCUIT HOUSR VAISHNAV  
COLONY BALODA BAZAR, BALODA  
BAZAR, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 119**

F.No. N-11013/4294/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. ONKARESHWAR SAMRATH, *Advocate*  
Sh. DAYALU RAM SAMRATH  
SHIVAJI WARD NO 2 SAMRATHPARA TH-  
GEEDAM DISTRICT DANTEWADA  
, DANTEWADA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 120**

F.No. N-11013/4295/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmendra nath dubey, **Advocate**  
Sh. Late shri Mahatam dubey  
House no 55 ward no 6 shivdhari colony Near  
idea tower uttari maharana pratap chowk  
,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 121**

F.No. N-11013/4296/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SATISH KUMAR GUPTA, Advocate  
Sh. DWARIKA PRASAD GUPTA  
C-24 SEC-1 EKTA NAGAR  
GUDHIYARI,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 122**

F.No. N-11013/4297/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SANTOSH KUMAR MODI, **Advocate**  
Sh. LATE MADAN LAL MODI  
IN FRONT OF SAPATDEV MANDIR MG ROAD  
,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 123**

F.No. N-11013/4298/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. PRAKASH KUMAR SAHU, **Advocate**  
Sh. RAMMILAN SAHU  
77 KHA SHITLA NAGAR  
GOVINDPUR,KANKER,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 124**

F.No. N-11013/4299/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SANTOSH KUMAR YADAV, **Advocate**  
Sh. JEEVAN LAL YADAV  
NEAR POLICE LINE WARD NO 4 RATANPUR  
,BILASPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 125**

F.No. N-11013/4300/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RAVI SHANKAR DIXIT, **Advocate**  
Sh. LAXMI NARAYAN DIXIT  
KA-10 KARMA VIHAR NEAR MOTI  
NAGAR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 126**

F.No. N-11013/4301/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. CHHABI RAM SAHU, *Advocate*  
Sh. NANKU RAM SAHU  
H NO 241 VILLAGE UPARWARA POST  
UPARWARA BLOCK ABHANPUR HIGH SCHOOL  
PARA,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 127**

F.No. N-11013/4302/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. VISHNU DAS VAISHNAV, **Advocate**  
Sh. SHRI BHUWAN DAS VAISHNAV  
MAIN ROAD SARORA INDUSTRIAL AREA URLA  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 128**

F.No. N-11013/4303/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SATYANARAYAN KARMA, *Advocate*  
Sh. LATE JAGGU RAM KARMA  
VILLAGE PHARASPAL POST PHARASPAL TH-  
GEEDAM DANTEWADA  
, DANTEWADA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 129**

F.No. N-11013/4304/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. MAHESH KUMAR YADAW, **Advocate**  
Sh. DAUWA RAM YADAW  
WARD NO 04 DOBHA PARA RAJIM TEHSIL  
RAJIM,GARIYABAND,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 130**

F.No. N-11013/4305/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. ASHA JAISWAL, **Advocate**  
Sh. SANTH PRASAD JAISWAL  
ITI COLONY, IN FRONT OF DPO OFFICE  
GANDHI CHOWK AMBIKAPUR  
,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 131**

F.No. N-11013/4306/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. MANOJ KUMAR SINGH, Advocate  
Sh. LATE SURYA BAKSH SINGH THAKUR  
JAY BHAIKAV KIRANA STORES YELLOW  
BUILDING KAPA  
LODHIPARA,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 132**

F.No. N-11013/4307/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Dhanraj Singh Rajput, **Advocate**  
Sh. GANESH SINGH RAJPUT  
NEW RISDA BHADRAPARA BALCO AMBADKAR  
CHOWK THAKUR NAKA MOHALA WARD NO36  
BALCO NAGAR KORBA,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 133**

F.No. N-11013/4308/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. KRISHNA KUMAR CHANDRAKAR, *Advocate*  
Sh. SHRI ROM LAL CHANDRAKAR  
BHARAT MATA WARD 30, AZAD CHOWK  
BIRGAON RAIPUR, RAIPUR, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 134**

F.No. N-11013/4309/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. VIVEK KUMAR SINGH, *Advocate*  
Sh. NARENDRA NARAYAN SINGH  
NA NEAR PAHUNA DUKAN  
KEDARPUR,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 135**

F.No. N-11013/4310/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SATISH CHANDRA MISHRA, *Advocate*  
Sh. GIRJA SHANKAR MISHRA  
SATTIPARA NEAR KARBALA AMBIKAPUR  
,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 136**

F.No. N-11013/4311/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. MUKESH KUMAR BAIRAGI, **Advocate**  
Sh. JAGDISH DAS BAIRAGI  
VILL POST KUDURMAL KORBA  
,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 137**

F.No. N-11013/4312/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. ARUNA MISHRA, **Advocate**  
Sh. SHRI HARISHANKAR MISHRA  
RAILWAY COLONY MANDIR HASOUD WARD  
NO 6 BLOCK- ARANG,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 138**

F.No. N-11013/4313/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Dushyant Kumar Sinha, **Advocate**  
Sh. Chandrasekhar Sinha  
House22 , Ward 14 Gariaband Bajrang Chowk  
Gariaband Chhattisgarh  
,GARIYABAND,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 139**

F.No. N-11013/4314/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. AMARENDRA KUMAR GUPTA, *Advocate*  
Sh. LATE NANDLAL PRASAD GUPTA  
NEAR ARIHANT HOSPITAL MISSION CHOWK  
AMBIKAPUR ,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 140**

F.No. N-11013/4315/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.SNEHA R VAIDYA, Advocate  
Sh. VIJAYRAO CHOUDHARY  
RADHA KRISHNA MANDIR SUBHASH CHOWK  
BHILAI -3,DURG,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 141**

F.No. N-11013/4316/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. VISHWADINI PANDEY, *Advocate*  
Sh. SHANKAR LAL SAHU  
AVANTI VIHAR COLONY MOWA  
RAIPUR, RAIPUR, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 142**

F.No. N-11013/4317/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. GOURI BORAL, Advocate  
Sh. M P SHRIVASTAVA  
FLAT NO. 806 A HARSH HORIZON DALDAL  
SEONI MOWA RAIPUR  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 143**

F.No. N-11013/4318/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. AMARJEET SINGH CHHABRA, **Advocate**  
Sh. LATE SHRI SAHEB SINGH CHHABRA  
AMRIT NIWAS SHYAM NAGAR  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 144**

F.No. N-11013/4319/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Meenu Trivedi Joshi, **Advocate**  
Sh. V L Trivedi  
House No. 199 Indira Commercial Complex T.P.  
Nagar, KORBA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 145**

F.No. N-11013/4320/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Hemant Rathod, **Advocate**  
Sh. Valmji Bhai Rathod  
15-1304 himmat colony geeta nagar  
raipur,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 146**

F.No. N-11013/4321/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. PRABHAKAR SETHI, *Advocate*  
Sh. GOVIND SETHI  
NAMNAKALA, NEAR NAVIN KIRANA STOR  
AMBIKAPUR ,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 147**

F.No. N-11013/4322/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SUNIL KUMAR GUPTA, Advocate  
Sh. BADRI PRASAD GUPTA  
RAIGARH ROAD SITAPUR  
,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 148**

F.No. N-11013/4323/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. ISHWAR LAL SAHU, **Advocate**  
Sh. SHRI TEJ RAM SAHU  
LAXMI NAGAR EKTA CHOWK PACHPEDI NAKA  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 149**

F.No. N-11013/4324/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SIMPY KUMAR PANDEY, **Advocate**  
Sh. GAURI SHANKAR PANDEY  
BEHIND JILA JAIL MIG 50 HOUSING BOARD  
COLONY KHARMORA ,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 150**

F.No. N-11013/4325/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. VIRENDRA KUMAR KASHYAP, Advocate  
Sh. HAJARI LAL KASHYAP  
VILLAGE- SARAI PATERA POST OFFICE-  
JHAJHAPURI TAHSIL ~  
LORMI,MUNGELI,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 151**

F.No. N-11013/4326/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. MOTIRAM KOSHALE, *Advocate*  
Sh. KUNJURAM KOSHALE  
GURU GHASIDAS NAGAR WORLD BANK  
COLONY BHILAI -3,DURG,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 152**

F.No. N-11013/4327/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Rameshwar Kumar Nirmalkar, **Advocate**  
Sh. Dayalu Ram Nirmalkar  
House 63, Purana Mangal Bajar Gariaband,  
Chhattisgarh Ward 14 Gariaband Chhattisgarh  
,GARIYABAND,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 153**

F.No. N-11013/4328/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. DEEPAK KUMAR SAHU, *Advocate*  
Sh. UDHO PRASAD SAHU  
MIG 21 SECTOR 4 PD DDU NAGAR RAIPUR  
,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 154**

F.No. N-11013/4329/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SANDHYA SHARMA, *Advocate*  
Sh. LAXMI NARAYAN SHARMA  
SAI KUTEER MAHAVEER NAGAR RING ROAD  
NO. 1, RAIPUR, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 155**

F.No. N-11013/4330/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. MATADIN YADAV, Advocate  
Sh. SHOBHIT RAM YADAV  
GOVT QTR NO 5 SHAHID CHOWK NEAR  
DULHAN SAREE  
SHOWROOM, RAIGARH, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 156**

F.No. N-11013/4331/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. GANESH KUMAR BAGHMAR, **Advocate**  
Sh. BHOLA RAM BAGHMAR  
VAISHNAV COLONY BALODA BAZAR BALODA  
BAZAR,BALODA BAZAR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 157**

F.No. N-11013/4332/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SOHAN LAL SAHU, Advocate  
Sh. HARI RAM SAHU  
VILL SEMIPALI THANA URGAR  
KORBA, KORBA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 158**

F.No. N-11013/4333/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. JAI PRAKASH GUPTA, Advocate  
Sh. RAM LAKHAN SAW  
PETROL PUMP ROAD RAMANUJGANJ  
,BALRAMPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 159**

F.No. N-11013/4334/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.DEEPMA LA THAKRE, Advocate  
Sh. TUKARAM VAIDYA  
RADHA KRISHNA MANDIR SUBHASH CHOWK  
BHILAI -3,DURG,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 160**

F.No. N-11013/4335/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RAJESH KUMAR PURIA, Advocate  
Sh. NAND LAL PURIA  
NA PANDOLEE  
DHOORPUR,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 161**

F.No. N-11013/4336/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Hemant Kumar Sinha, **Advocate**  
Sh. Radhelal Sinha  
Rajpur Post Sarghi Teh Magarlod  
,DHAMTARI,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 162**

F.No. N-11013/4337/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. NARENDRA KUMAR VERMA, Advocate  
Sh. LATE RAMSINGH VERMA  
VILL AND POST NARDAHA VIA MCF PS VIDHAN  
SABHA,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 163**

F.No. N-11013/4338/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. MOHAMMED SALIM KHAN, Advocate  
Sh. LAL MOHAMMED KHAN  
NEAR AMEEN KIRAN STORE, SHIV MANDIR  
NEZAMI CHOWK SANJAY NAGAR  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 164**

F.No. N-11013/4339/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SHEEL TIWARI, Advocate  
Sh. J.C. SHARMA  
QTR NO. F-2 NAGAR NIGAM COLONY KORBA  
DISTT KORBA,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 165**

F.No. N-11013/4340/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Yashwant Kumar Sahu, **Advocate**  
Sh. Radheshyam Sahu  
Sanjay Nagar Shikshak Colony Kurud  
,DHAMTARI,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 166**

F.No. N-11013/4341/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SHASHIKANT LANJEWAR, Advocate  
Sh. H V LANJEWAR  
QTR NO. 54 SEC II, EKTA NAGAR  
GUDHIYARI,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 167**

F.No. N-11013/4342/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Virendra Shrivastava, **Advocate**  
Sh. Nagendra Kumar Shrivastava  
Sita Palace, Gandhi Chowk Kurud  
,DHAMTARI,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 168**

F.No. N-11013/4343/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SHIV SHANKAR SINGH, Advocate  
Sh. SADASHIV SINGH  
MISSION CHOWK AMBIKAPUR  
,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 169**

F.No. N-11013/4344/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. KULDEEP KUMAR SHARMA, *Advocate*  
Sh. SHUKHNANDAN PRASAD  
CHANDAN AWAS 3 45 RAJKISHOR NAGAR  
BILASPUR ,BILASPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 170**

F.No. N-11013/4345/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. MAHENDRA KUMAR JAIN, Advocate  
Sh. LATE DAYAL CHAND JAIN  
VEERNARAYAN WARD GEEDAM TH-GEEDAM  
DANTEWADA ,DANTEWADA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 171**

F.No. N-11013/4346/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SHYAM LAL GUPTA, **Advocate**  
Sh. SHANKAR PRASAD GUPTA  
KAILASH MOD SHEETLA WARD AMBIKAPUR  
,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 172**

F.No. N-11013/4347/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RIYAZ ALI, Advocate  
Sh. akbar ali  
BADHAI PARA GIRI CHOWK WARD TATYAPARA  
RAZA CYCLE STORE  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 173**

F.No. N-11013/4348/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. JHANAK RAM SAHU, **Advocate**  
Sh. Chunu Ram Sahu  
Ward 12, Bajrang Chowk Gariaband Ward 12,  
Bajrang Chowk Gariaband Civil Court Gariaband  
Chhattisgarh,GARIYABAND,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 174**

F.No. N-11013/4349/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. VINEETA YADAV, **Advocate**  
Sh. BANSHI LAL YADAV  
H NO 875-1 BEHIND QTR NO TF 126 CSEB  
COLONY PATHARRIPARA  
KORBA,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 175**

F.No. N-11013/4350/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. JANKRAM DEWANGAN, Advocate  
Sh. RAM KISUN  
BAJRANG CHOWK DEWANGAN MOHALLA  
MAIN ROAD KHORMORA KORBA DISTT  
KORBA,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 176**

F.No. N-11013/4351/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. KRISHNA KUMAR SAHU, **Advocate**  
Sh. BISI LAL SAHU  
SECTOR 02 STREET NO 02 NEAR SHAKTI  
MANDIR PROFESSOR COLONY  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 177**

F.No. N-11013/4352/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. DESHRAM SAHU, Advocate  
Sh. LATE RAM LAL SAHU  
BEHIND OLD GOVT HOSPITAL BALODA BAZAR  
BALODA BAZAR, BALODA  
BAZAR, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 178**

F.No. N-11013/4353/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. BINAYAK KUMAR SAHU, **Advocate**  
Sh. BHUGESHWAR PRASAD SAHU  
WARD NO 68 BASTALL BHAGWA TALAB NEAR  
GANESH MANDIR RAIPURA  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 179**

F.No. N-11013/4354/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. DEEPA SONI, Advocate  
Sh. LT RAM ASRE SONI  
GANDHI CHOWK BALODA BAZAR BALODA  
BAZAR,BALODA BAZAR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 180**

F.No. N-11013/4355/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. VINAY KUMAR BHOI, Advocate  
Sh. DURLABH BHOI  
21 SECTOR 02 STREET 05 PROFESSOR COLONY  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 181**

F.No. N-11013/4356/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SHIV NARAYAN SAHU, **Advocate**  
Sh. BALRAM SAHU  
HATHANIPARA WARD BHATAPARA TEHSIL-  
BHATAPARA,BALODA BAZAR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 182**

F.No. N-11013/4357/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. bhupendra rathod, **Advocate**  
Sh. shri kesav ji rathod  
Station Road Mahasamund Station Road  
Mahasamund  
mahasamund,MAHASAMUND,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 183**

F.No. N-11013/4358/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RAJENDRA TIWARI, Advocate  
Sh. PARASNATH TIWARI  
WARD NO 21, NADI PAR AMBIKAPUR ROAD  
MANENDRAGARH, KOREA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 184**

F.No. N-11013/4359/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. VARSHA SOWALE, Advocate  
Sh. LATE V. K. SOWALE  
LCH 11 SHAHID BHAGAT SINGH COLONY SECL  
KORBA ,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 185**

F.No. N-11013/4360/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SANTU PRASAD SAHU, **Advocate**  
Sh. DHARAM LAL SAHU  
BEHIND SECTOR 7 DAIHAN PARA BALCO  
NAGAR KORBA ,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 186**

F.No. N-11013/4361/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. GIRIRAJ AGRAWAL, **Advocate**  
Sh. LATE SUBODH KUMAR AGRAWAL  
BEHIND CHARAPANI HIGH SCHOOL WARD NO  
21 BALODA BAZAR BALODA BAZAR, BALODA  
BAZAR, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 187**

F.No. N-11013/4362/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. vidya sagar singh, **Advocate**  
Sh. late lal bihari singh  
devigunj road, Ram charitra marg ambikapur  
,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 188**

F.No. N-11013/4363/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. TIKAM RAM SAHU, **Advocate**  
Sh. ITWARI RAM SAHU  
AMA PARA PITAIBAND ROAD  
RAJIM,GARIYABAND,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 189**

F.No. N-11013/4364/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. KAILASH PRASAD PANDEY, *Advocate*  
Sh. NARMADA PRASAD PANDEY  
WARD NO 10 PETROL PUMP KE PASS  
MANENDRAGARH,KOREA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 190**

F.No. N-11013/4365/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. DILEEP KUMAR THAKUR, Advocate  
Sh. L.S. THAKUR  
IN FRONT OF GOVT. DEGREE COLLEGE  
CHITALANKA SOUTH BASTAR  
, DANTEWADA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 191**

F.No. N-11013/4366/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. UDAY PRAKASH SINHA, Advocate  
Sh. BAIJANATH PRASAD LAL  
HOUSE NO. 218 PAKERPARA KAROULI  
LUNDRA,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 192**

F.No. N-11013/4367/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. BABULAL DUBEY, Advocate  
Sh. GOPAL PRASAD DUBEY  
D ROAD KRISHNAPURI COLONY DEVPURI  
RAIPUR ,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 193**

F.No. N-11013/4368/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. GOPAL, Advocate  
Sh. RAM SUMER  
AT AND PO- NAGPUR VIA MANENDRAGARH  
,KOREA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 194**

F.No. N-11013/4369/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. ANITA CHACKO, **Advocate**  
Sh. LATE P. C. CHACKO  
QTR NO B-10 HOUSING BOARD COLONY  
BALCO NAGAR KORBA ,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 195**

F.No. N-11013/4370/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SANTOSH KUMAR WASTRAKAR, **Advocate**  
Sh. SEETU RAM WASTRAKAR  
HO NO 720 K OLD POWAR HOUSE TORWA  
DRA K BENARJI KE  
SAMNE,BILASPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 196**

F.No. N-11013/4371/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RAJESHWAR DIWAN, **Advocate**  
Sh. GHURAOO RAM  
BUDHWARI BAZAR NEAR GANDI PUTLA KORBA  
DISTT KORBA,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 197**

F.No. N-11013/4372/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. kanhaiya lal sahu, **Advocate**  
Sh. RAM AWTAR SAHU  
VILLAGE LAKHANPUR  
,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 198**

F.No. N-11013/4373/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. THANWAR RAM SAHU, *Advocate*  
Sh. RAMJI SAHU  
NEAR ELECTRICITY OFFICE BEHIND BALAJI  
BOYS HOSTEL JHANDA CHOWK SHIVAJI  
NAGAR DALDAL SEONI POST  
SADDU,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 199**

F.No. N-11013/4374/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SANTOSH KUMAR VERMA, **Advocate**  
Sh. shri dukhu ram verma  
NEAR OLD EMPLOYMENT ECHANGE KHADI  
BHANDAR CAMPUS PANDRI TARAI  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 200**

F.No. N-11013/4375/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SANJAY KUMAR DIWAN, *Advocate*  
Sh. K N DIWAN  
H NO C 7 BY 5 SECTOR 4 UDYA SOCIETY  
TATIBANDH,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 201**

F.No. N-11013/4376/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. MANOHAR LAL SAHU, **Advocate**  
Sh. MAHESH RAM SAHU  
VILLAGE- MANOHARPUR POST OFFICE ~  
MANOHARPUR TAHSIL ~  
LORMI,MUNGELI,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 202**

F.No. N-11013/4377/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. ASHOK SINGH, Advocate  
Sh. PARAS NATH SINGH  
WARD NO 14 NORTH JHAGRAKHAND  
COLLIERY  
MANENDRAGARH,KOREA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 203**

F.No. N-11013/4378/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. NAVIN KUMAR SAHU, **Advocate**  
Sh. LATE GANPAT RAM SAHU  
68-7-C NEHRU NAGAR WEST  
BHILAI,DURG,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 204**

F.No. N-11013/4379/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. GEND RAM KHARE, Advocate  
Sh. BHAGWAT PRASAD  
LIG ~ 234 SHIVAJI NAGAR  
KORBA, KORBA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 205**

F.No. N-11013/4380/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. PRASHANT KUMAR MANIKPURI, Advocate  
Sh. Satya Prakash Manikpuri  
House 35, Gauravpath Gariaband, Chhattisgarh  
Gauravpath Gariaband, Chhattisgarh Civil Court  
Gariaband,  
Chhattisgarh, GARIYABAND, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 206**

F.No. N-11013/4381/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. DEVENDRA SINGH THAKUR, Advocate  
Sh. R R SINGH  
NEW SUBHASH NAGAR DHAMTARI ROAD  
TIKRAPARA RAIPUR, RAIPUR, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 207**

F.No. N-11013/4382/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. BALRAM KUMAR SHARMA, Advocate  
Sh. MANOHAR LAL SHARMA  
SHANTINAGAR SHIVNANDANPUR  
BISHRAMPUR,SURAJPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 208**

F.No. N-11013/4383/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. KALYAN JI KALAMKAR, Advocate  
Sh. Ramrao Kalamkar  
EWS FF 137 BLOCK 12 ABHILASHA PARISAR  
TIFRA BILASPUR,BILASPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 209**

F.No. N-11013/4384/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SURESH KUMAR SINGH, Advocate  
Sh. BHIMPAL SINGH  
QTR NO H 6 SADA COLONY BALCO NAGAR  
KORBA DISTT KORBA,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 210**

F.No. N-11013/4385/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. ANWAR ULLAH KHAN, **Advocate**  
Sh. SHER KAHAN  
ABDULL KADIR TALA PARA ROAD TAIBA  
CHOWK NEAR PRAJPATI BRAMKUMARI  
BILASPUR, BILASPUR, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 211**

F.No. N-11013/4386/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RAJENDRA KUMAR MALHOTRA, *Advocate*  
Sh. BHUNESHWAR PRASAD  
DR RAJENDRA NAGAR WARD NO 42 NEAR  
KRISHNA FANCY  
STORE,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 212**

F.No. N-11013/4387/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. ALOK KUMAR DUBEY, **Advocate**  
Sh. LATE. MURARI LAL DUBEY  
RAVI RESIDENCY NEAR HATA GROUND PRATAP  
DEV WARD  
JAGDALPUR,BASTAR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 213**

F.No. N-11013/4388/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. MRITYUNJAYA SINHA, **Advocate**  
Sh. SHAMBHU SHARAN SINHA  
Q.N. 47 FUNDURDIHARI DURGA MANDIR GALI  
GODHANPUR,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 214**

F.No. N-11013/4389/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. NARENDRA MOHAN KHARE, Advocate  
Sh. Jagdish Chandra Khare  
House 517, Ward 15 Gariaband, Chhattisgarh  
Ward 15 Gariaband, Chhattisgarh Civil Court  
Gariaband,GARIYABAND,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 215**

F.No. N-11013/4390/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. BRIJMOHAN JOSHI, Advocate  
Sh. KEDARNATH JOSHI  
HNO 36 WARD NO 37 BRAHAMAN PARA  
RAJNANDGAON,RAJNANDGAON,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 216**

F.No. N-11013/4391/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. DINESH KUMAR PRASAD, **Advocate**  
Sh. CHHABINATH SAHU  
BILASPUR ROAD LAXMIPUR AMBIKAPUR  
,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 217**

F.No. N-11013/4392/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. DINDYAL DONGARE, **Advocate**  
Sh. DEVI PRASAD DONGARE  
WARD NO 14 VILLAGE- SARDHA TAHSIL -  
LORMI,MUNGELI,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 218**

F.No. N-11013/4393/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. ram vifal ram rajwade, **Advocate**  
Sh. JAGANNATH RAM RAJWADE  
RAJWADE BHAWAN PATEL PARA WARD 09  
AMBIKAPUR  
SARGUJA, SURGUJA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 219**

F.No. N-11013/4394/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. ABHAY KUMAR GUPTA, Advocate  
Sh. RAJENDRA PRASAD  
MAHA SAKTI CHOWK FIRNGI PARA KARGI  
ROAD KOTA BILASPUR  
BILASPUR,BILASPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 220**

F.No. N-11013/4395/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SANDEEP SONI, *Advocate*  
Sh. SHRI BHIMSEN SONI  
BACK SIDE OF SHITLA TEMPLE SHANTI VIHAR  
COLONY DAGANIYA  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 221**

F.No. N-11013/4396/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RAKESH KUMAR LANJHIYANA, Advocate  
Sh. LATE DASRU  
WARD 31, SONI MOHHLA DADARKHURD  
,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 222**

F.No. N-11013/4397/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. VISHAL KUMAR DUBEY, Advocate  
Sh. VINOD KUMAR DUBEY  
NEAR PATRAKAR BHAWAN NAYA PARA  
JAGDALPUR,BASTAR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 223**

F.No. N-11013/4398/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. PRATIBHA RATHORE, *Advocate*  
Sh. BABU LAL RATHORE  
SHRI SARAYU ENTERPRISES INFRONT OF  
RAVISHANKAR SHUKLA STADIUM  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 224**

F.No. N-11013/4399/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SANTOSHI KAIWART, *Advocate*  
Sh. SAHETRAM KAIWART  
PURANI BASTI KAIWART PARA AKALTARA DIST  
JANJGIR CHAMPA ,JANJGIR-  
CHAMPA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 225**

F.No. N-11013/4400/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. AROBINDA HALDER, Advocate  
Sh. ANIL HALDER  
ASHRAM PARA SATYANANDA FALLI  
PAKHANJORE, KANKER, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 226**

F.No. N-11013/4401/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. PRAKASH CHANDRA AWASTHI, Advocate  
Sh. MAHESH KUMAR AWASTHI  
AT-PAREWAPALI, PO- NISTIGUDA PS-TAH-  
DEOBHOG DIST-  
GARIYABAND,GARIYABAND,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 227**

F.No. N-11013/4402/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SURESH KUMAR JAISWAL, Advocate  
Sh. SHATRUHAN PRASAD  
WARD NO 10 RANIGAON TAHSIL CHOWK  
LORMI,MUNGELI,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 228**

F.No. N-11013/4403/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SHASHIKANT SONKAR, Advocate  
Sh. KALLU RAM SONKAR  
VILL PALI PO PALI DIST KORBA KORBA CG  
,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 229**

F.No. N-11013/4404/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. JAGARNATH PRASAD GUPTA, **Advocate**  
Sh. LAXMAN SAW  
H.N. 170 KHA SIKARI ROAD, BOURIPARA  
AMBIKAPUR,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 230**

F.No. N-11013/4405/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Shrawan kumar gupta, **Advocate**  
Sh. late ganesh prasad  
sadar road ambikapur  
,SURGUJA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 231**

F.No. N-11013/4406/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. MD ANISH BABU ANSARI, **Advocate**  
Sh. JAMALUDDIN  
NEAR MASJID, WARD NO. 6, MOUHARPARA  
MANENDRAGARH, KOREA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 232**

F.No. N-11013/4407/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SANJAY BHARAT, *Advocate*  
Sh. SHIV RAM BHARAT  
MAIN ROAD NEAR RAILWAY STATION  
BISHRAMPUR PO  
BISHRAMPUR,SURAJPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 233**

F.No. N-11013/4408/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RAJKUMAR SONI, Advocate  
Sh. LATE SHRI SUKHRU PRASAD SONI  
KANKALI PARA BRAMHAN PARA WARD NO 58  
RAIPUR,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 234**

F.No. N-11013/4409/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.SAVITA RAJWADE, Advocate  
Sh. BALDEO RAJWADE  
RAJWADE BHAWAN PATEL PARA WARD 09  
AMBIKAPUR  
SARGUJA, SURGUJA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 235**

F.No. N-11013/4410/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. PRADEEP KUMAR GARG, **Advocate**  
Sh. LT. KRISHNA KUMAR GARG  
WARD NO 16 SHIVNANDANPUR PO  
BISHRAMPUR  
BISHRAMPUR,SURAJPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 236**

F.No. N-11013/4411/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Pradip Kumar Sharma, **Advocate**  
Sh. Baldeo Prasad Sharma  
Digvijay Chowk Brahman Para Ward No.  
37,RAJNANDGAON,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 237**

F.No. N-11013/4412/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajay Kumar Rajwade, **Advocate**  
Sh. Madan Mohan Rajwade  
Devnandan Nagar, Phase 2 Seepat Road  
Bilaspur, BILASPUR, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 238**

F.No. N-11013/4413/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SANJAY KUMAR SHAH, *Advocate*  
Sh. RAGHUBIR SHAH  
H NO 580-1 BAGINDABHAR WARD NO 32  
NEAR SP BANGLOW ,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 239**

F.No. N-11013/4414/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. VIPIN KUMAR JAISWAL, Advocate  
Sh. SHAMBHU PRASAD JAISWAL  
NA NIGHT CHOWK, KEDARPUR  
AMBIKAPUR, SURGUJA, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 240**

F.No. N-11013/4415/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Gopal Dixit, **Advocate**  
Sh. Shivnath Dixit  
MAA DANTESHWARI VIHAR MAIN ROAD  
KONDAGAON,KONDAGAON,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 241**

F.No. N-11013/4416/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Abhijit Sarkar, **Advocate**  
Sh. Ardhendu Sarkar  
LIG 120 A, Dindyal Awas Bahatari  
Bilaspur, BILASPUR, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 242**

F.No. N-11013/4417/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. HARJEET SINGH KUKREJA, **Advocate**  
Sh. Shri Gurujux Singh Kukreja  
ward no 14 infront of nagar panchayat  
pendra,BILASPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 243**

F.No. N-11013/4418/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. DINESH MITTAL, *Advocate*  
Sh. BAJRANG LAL MITTAL  
OLD SADAR BAZAR HATRI CHOWK  
RAIGARH, RAIGARH, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 244**

F.No. N-11013/4419/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RAJU DAS, **Advocate**  
Sh. RAM PRASAD  
QTR NO 492 DEPARTMENTAL COLONY  
BISHRAMPUR PO  
BISHRAMPUR,SURAJPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 245**

F.No. N-11013/4420/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SARITA PANDEY, **Advocate**  
Sh. GIRIJA KUMAR DUBEY  
E-586 KAILASH VIHAR HTPP COLONY DARRI  
,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 246**

F.No. N-11013/4421/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. MANOJ KUMAR TIWARI, Advocate  
Sh. RAJBHARI TIWARI  
VIDIYUT NAGAR WARD NO 12 NAGAR PALIKA  
PARISHAD TIFRA  
BILASPUR,BILASPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 247**

F.No. N-11013/4422/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. PRASHANT DUTTA, *Advocate*  
Sh. KIRAN PRABHAT DUTTA  
SWAMI VIVEKANAND WARD SARGIPAL PARA  
KONDAGAON, KONDAGAON, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 248**

F.No. N-11013/4423/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. SHAIENDRA CHATURVEDI, **Advocate**  
Sh. HARI HAR PAASAD CHATURVEDI  
WARD NO 10 NEAR JAIN TEMPLE  
PENDRA,BILASPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 249**

F.No. N-11013/4424/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. Anil Kumar Goyal, **Advocate**  
Sh. Om Prakash Goyal  
Opposite of State Bank of India Main Road  
Surajpur, SURAJPUR, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 250**

F.No. N-11013/4425/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RANJANA DUTTA, **Advocate**  
Sh. M.L. CHAUDHURI  
LIG - 72 PHASE - 2 R P NAGAR KORBA  
,KORBA,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 251**

F.No. N-11013/4426/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. PREETAM KAUR MOTWANI, Advocate  
Sh. JAGAT SINGH  
GANGA NAGAR WARD GEEDAM ROAD  
JAGDALPUR BASTAR ,BASTAR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 252**

F.No. N-11013/4427/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. LOLUGU ESWAR RAO, *Advocate*  
Sh. LOLUGU RAM KRISHNA  
HOUSE NO 132 D DUA GALI JAGDALPUR  
,BASTAR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 253**

F.No. N-11013/4428/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. RAKESH GEDAM, Advocate  
Sh. G B GEDAM  
INDIRA COLONY TARBAHAR  
BILASPUR, BILASPUR, CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 254**

F.No. N-11013/4429/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 14<sup>th</sup> Sep, 2018

To

Sh./Ms. AJAY KUMAR SHARMA, **Advocate**  
Sh. SHANKAR DAYAL SHARMA  
U-42 DUBEY COLONY  
MOWA,RAIPUR,CHHATTISGARH

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY